

National Company Law Tribunal

Allahabad Bench

CP No. 83/241-244/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: Saarthak Varidya India Pvt Ltd

SECTION OF THE COMPANIES ACT: 241/244 of the companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Ric Tandan	PCC	Respondent	Ric Tandan
2.	Anil Kumar	PCC	Petitioner	Anil K.

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Parties are represented by their respective counsels who submitted that settlement talk is going on. Hence, he sought time for the same. Keeping in view of this, a final opportunity is granted to the parties either to report settlement or be prepared for further hearing in the matter.

The matter be listed on 10<sup>th</sup> October, 2017

Sd/

Dated:08.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:  
Kavya Prakash